

WATER CHESTNUTS (GRADING AND MARKING) RULES, 1964

CONTENTS

1. Short title and Application
2. Definitions
3. Grade designations
4. Definition of quality
5. Grade designation mark
6. Method of Marking
7. Method of packing
8. Special conditions of certificate of authorisation

SCHEDULE 1 :- SCHEDULE I

SCHEDULE 2 :- SCHEDULE II

WATER CHESTNUTS (GRADING AND MARKING) RULES, 1964

In exercise of the powers conferred by Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), the Central Government hereby makes the following rules, the same having been previously published as required by the said section, namely:

1. Short title and Application :-

- (1) These rules may be called the Water Chestnuts (Grading and Marking) Rules, 1964.
- (2) They shall apply to water chestnuts (*Tropg bispinosa*) produced in India. (Singhara)

2. Definitions :-

- (1) In these rules,
 - (a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
 - (b) 'Schedule' means a Schedule appended to these rules.

3. Grade designations :-

The grade designations to indicate the quality of water chestnuts shall be as set out in column I of Schedule II.

4. Definition of quality :-

The quality indicated by the grade designations shall be as set out against each grade designation in Schedule II.

5. Grade designation mark :-

The grade designation mark shall consist of a label specifying the grade designation and bearing a design (consisting of an outline map of India with

desig nation	Foreign matter	Broken fragments	Damaged nuts per cent by wt.	Disco loured	Immature and shrivelled	Weevi lled nuts percent	Minimum weight of 100 nuts in gnis.	
1	2	3	4	5	6	7	8	9
Grade 1	0.50	3.0	0.0	1.0	0.75	0.0	300	Water Chestnuts shall be the dried
(Special)								nuts of the plant <i>Trapa bispinosa</i>
Grade 11	0.75	4.0	1.0	4.0	1.5	2.0	285	(commonly known as Singhara) with
(Good)								moisture not exceeding 10 per cent by
Grade	0.75	5.0	2.0	6.0	3.0	6.0	270	by weight. They shall be free from
III								moulds or insect infestation and any
(Fair)								undesirable smell or flavour.
Explanation. For the purpose of this Schedule								
1. Foreign matter includes dust, dirt, stones, lunips of earth, chaff, stem. straw or any other impurity.								
2. Any pieces of nuts which are less than three-murths of whole nut shall be treated as broken fragments, and a nut which is more than three fourths shall be treated as a whole nut.								
3. Nuts which are internally damaged affecting the quality of the nuts shall be treated as damaged nuts.								
4. Nuts with deviation in colour from that of the normal and which are not internally damaged and discoloured affecting the quality of the nuts shall be treated as discoloured nuts.								
5. Nuts that are partially or wholly bored or eaten by weevil or other grain insects shall be treated as weevilled nuts.								
6. Nuts that are not properly developed shall be treated as immature and shrivelled nuts; and								
7. Weight of 100 nuts shall be determined by picking up 100 whole nuts at random from different layers of the containers or heap.								